

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2447
ANSWERED ON:08.08.2000
CASES OF TERRORISM
RATTAN LAL KATARIA

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Law Commission has suggested that only high level police officials are competent to probe the cases of terrorism in the country; and

(b) if so, the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a)&(b): The Draft Prevention of Terrorism Bill, 2000 submitted by the Law Commission provides for investigation of offences to be carried out by an officer not below the rank of Deputy Superintendent of Police or equivalent. The Government has invited the views of all the State Governments/ UT Administrations on the various provisions of the Bill. The Govt. will hold consultation with political parties and other concerned agencies/groups before taking a final view.